

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.04.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 89 of 2022	Steel Strips Wheels Ltd. Vs. Avil Menezes Resolution Professional of AMW Autocomponent Ltd. & Ors.	Samir Malik	Bishwajit Dubey Madhav Kanoria Aishwarya Gupta-R1 Deepak Sharma

For Orders

2.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 2196, 2262, 2264, 2330, 2331, 2332, 2333 2505, 2966 of 2020 & 1849, 1982 of 2021 & 284, 586 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
3.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

For Directions

4.	Comp. App. (AT) (Ins) No. 158 of 2017	Jord Engineers India Ltd. Vs. Valia & Co.	R.N. Singh	Vatasala Kak
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For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 324 & 325 of 2022 (With Defects)	Jai Vardhman Khaniz Pvt. Ltd. & Ors. Vs. Hindustan Paper Corporation Through Liquidator & Ors.	Anand Verma	Rahul Sharma Jitender Ratta-R1 Sumant Batra ApoorvaChowdhury-R3 Pranay Agrawala-R6
6.	Comp. App. (AT) (Ins) No. 386 of 2022	SPBP Holding Pvt. Ltd. Shareholder of Aryavrat Trading Pvt. Ltd. Vs. Dena Bank & Anr.	Aastha Mehta	

7.	Comp. App. (AT) (Ins) No. 388 of 2022	Ta Genco Ltd. Vs. Bank of Baroda & Anr.	Mehak Khurana	Bishwajit Dubey Madhav Kanoria Asishwarya Gupta-R1
8.	Comp. App. (AT) (Ins) No. 404 of 2022	Jitesh Gupta Ex Resolution Professional Homestead Infrastructure Development Pvt. Ltd. Vs. Lokendra Kumar Gupta & Ors.	Neeraj Sharma	
9.	Comp. App. (AT) (Ins) No. 418 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Kumar Ayush	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 778 of 2021	Shalaka Dhananjay Kulkarni Vs. Jalgaon Janata Sahakari Bank Ltd. & Anr.	Udayaditya Banerjee	Rohit Gupta Agam H Maloo-R1 Nausher Kohli-RP
11.	Comp. App. (AT) (Ins) No. 1003 of 2021 (With Defects)	Rajasthan Drugs and Pharmaceuticals Ltd. Through its Authorised Representative Laiqur Rahman Khan Vs. ATE Project Pvt. Ltd. & Ors.	Manoj K. Srivastwa	Alok Tripathi-R1 Prateek Kadewa-R3
12.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
13.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr. With	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
14.	Comp. App. (AT) (Ins) No. 73 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal Resolution Professional of M/S Abloom Infotech Pvt. Ltd.	Ateendra Saumya Singh	Mohit Jolly Veenu Drall
15.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4

16.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
17.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. With	Debasish Mohapatra	Pankaj Jain-R3
18.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3
19.	Comp. App. (AT) (Ins) No. 62 of 2022	Damodar Valley Corporation Vs. Dimension Steel and Alloys Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Anuj Singh Aishwarya Kr. Awasthi
20.	Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	Nirupama Kar R. Rajesh-R1
21.	Comp. App. (AT) (Ins) No. 221 of 2022	Pramod Kumar Mittal Vs. UCO Bank	Sandeep S. Ladda	Partha Sil Tavish B Prasad
22.	Comp. App. (AT) (Ins) No. 228 of 2022	Suristh Tiwary Vs. JMS Steel & Power Corporation & Anr.	Adarsh Kr. Tiwari	Farrukh Khan Attendra Singh-R1
23.	Comp. App. (AT) (Ins) No. 263 of 2022	Engineering Projects (India) Ltd. Vs. Ram Ratan Kanoongo	Debarshi Bhadra	
24.	Comp. App. (AT) (Ins) No. 304 of 2022	Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors.	Prateek Kumar	Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3
25.	Comp. App. (AT) (Ins) No. 313 of 2022	Yogesh Goswami [Erstwhile Director of Mabsoot Buildhomes] Vs. L & T Finance Ltd. & Anr.	Ananvay Anandvardhan	Ajay Bhargava Akshay Joshi-R1 Pooja M. Saigal-R2

For Hearing

26.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt. Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt. Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
27.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
28.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt. Ltd. & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
29.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher-R2
30.	Comp. App. (AT) (Ins) No. 945 of 2021	Committee of Creditors of M/S Sinex Industries Ltd. Through Punjab National Bank Vs. Pinakin Surendra Shah IRP for M/S Sintex Industries Ltd. With	Ankit Raj	Purti Gupta Sandeep Chilana Pavan Godiawala
31.	Comp. App. (AT) (Ins) No. 1041 of 2021	Amit Dineshchandra Patel Vs. Punjab National Bank & Anr.	Arvind Kr. Gupta	Ankit Raj-R1
32.	Comp. App. (AT) (Ins) No. 965 of 2021	Bharat Heavy Electricals Ltd. Vs. Anil Goel Resolution Professional Ideal Energy Projects Ltd. & Ors.	Mohd. Azeem Khan	Dhananjay Sud Aditya Gauri-R1
33.	Comp. App. (AT) (Ins) No. 79 of 2022	Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd. With	Tavish B. Prasad	Kanishk Khetan
34.	Comp. App. (AT) (Ins) No. 179 of 2022	Suresh Khurana Vs. Nilesh Sharma	Gaurav Rana	Palash Singhai Kartikay Yadav

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

35.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
36.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

For Hearing

37.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021 (PH)	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. With	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
38.	Comp. App. (AT) (Ins) No. 1011 of 2021 (PH)	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2

03:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson

For Hearing

39.	Comp App (AT) (CH) (Ins) No. 29 of 2022 & IA No. 57 of 2022	Srinivasula Reddy Former Director (Teja Cement Ltd.) Vs. I.V. Nanda Gopal & Anr.	Avinash Krishnan Ravi Jerin Asher Sojan	K. Gowtham Kumar K. Manivannan Athiban Vijay Amogh Simha R1 N P Vijay Kumar R2
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**By order of Hon'ble Chairperson
-sd/-
Registrar**